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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

\# **CNR No. DLHC010417512019**

\+ OMP (ENF.) (COMM.) 180/2019

INTEC CAPITAL LIMITED .....Decree Holder

Through: Mr. Pranav Goyal, Ms. Pooja Chaudhary, Mr. Vishant Singh and Ms. Mreeganka Goyal, Advocates.

versus

ASHWINI CHAWLA & ORS. .....Judgement Debtors

Through: Mr. Sumeet Kaul and Mr. Ritik Sharma, Advocates.

CORAM:
HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER (ORAL)

% 19.11.2026

1. Learned Counsel for the Decree Holder seeks leave to withdraw the present petition as and when situation arises as the award has already been stayed in O.M.P.(COMM) 75/2021 and O.M.P.(COMM) 76/2021.

2. Leave and liberty is granted as aforesaid.

3. The petition is dismissed as withdrawn.

OM PRAKASH SHUKLA, J

NOVEMBER 19, 2026/pa

Signature Not Verified
Signed By:ANUBHAV TRIPATHI
Signing Date:19.11.2026 18:54:32